दिल्ली में 1.25 रूपये प्रति यूनिट से 1.60 रूपये प्रति यूनिट खरीदती है और पंजाब में 1.85 रूपये प्रति यूनिट की दर पर बिजली खरीदी जाती है। उपरोक्त तथ्यों से स्पष्ट है कि कितनी बड़ी मात्रा में अपव्यय हो रहा है।

अतः मेरा सरकार से अनुरोध है कि सरकार राष्ट्रीय स्तर पर बिजली की उत्पादन लागत के आधार पर उपभोक्ता विक्रय मूल्य निर्धारित करे और बिजली बोर्डो व वितरण कंपनियों को बाध्य करे कि ये अपनी कार्य-प्रणाली में सुधार कर इस अपव्यय को रोकें। धन्यवाद।

THE DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 P.M.

The House then adjourned for lunch at 58 minutes past 12 of the clock.

The House re-assembled after lunch at thirty-seven minutes past two of the clock.

[THE VICE-CHAIRMAN (DR. A.K. PATEL) In The Chair]

PRIVATE MEMBERS' BILLS

THE VICE-CHAIRMAN (DR. A.K. PATEL): Hon. Members, now. we will take up the Private Members' Bills, for introduction today.

There are three Bills in the name of Dr. Dasari Narayana Rao. He is absent. Shri N.K. Premchandran.

The Legal Services Authorities (Amendment) Bill, 2003

SHRI N.K. PREMACHANDRAN (Kerala): Sir, I beg to move for leave to introduce a Bill further to amend the Legal Services Authorities Act, 1987.

The question was put and the motion was adopted.

SHRI N.K. PREMACHANDRAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. A.K. PATEL): There is one Bill in the name of Dr. L.M. Singhvi. He is absent.

Then, there are two Bills in the name of Shri R. Sarath Kumar. He is absent. Shri K.B. Krishna Murthy.